

HIGH COURT OF MEGHALAYA
STATISTICAL DATA AS PER SECTION 17 OF
“THE COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION UNDER
THE COMMERCIAL COURTS ACTS 2015”

Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Acts, 2015 (Till 31.07.2018)

| | Commercial Court (below District Judge level) | Commercial Court (at District Judge level) | Commercial Appellate Court (at District Judge Level) | Commercial Division (High Court) | Commercial Appellate Division (High Court) |
|---------------------------|---|--|--|----------------------------------|--|
| No. of courts operational | Nil | 1 | Nil | Nil | 1 |
| No. of cases instituted | - | 3 | - | - | Nil |
| No. of Appeals filed | - | - | - | - | - |
| No. of Cases pending | - | 71 | - | - | - |
| No. of Cases disposed of | - | 0 | - | - | - |